

(d) if so, the details thereof; and

(e) the expected time of completion of these projects alongwith their present status?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) The proposed project named as National Highway Development project is not an exclusive express highway project. It consists of development of about 16,300 Kms. of National Highways along the Golden Quadrilateral Connecting 4 metros, namely, Delhi, Calcutta, Chennai and Mumbai as also the North-South and East-West Corridors connecting Srinagar to Kanyakumari and Silchar to Saurashtra respectively. Certain other heavily traffic National Highway routes are also part of it as spurs. As per preliminary assessment, this will involve construction of approx. 9400 Kms. of expressways along new alignments, widening of approx. 1400 Kms. and 5500 Kms. to 6 and 4 lanes respectively at a total cost of approx. Rs. 1,24,000 crores at 1999 prices.

(b) The sources for financing the projects are as under:—

- (i) Budget allocation.
- (ii) External loan assistance from bilateral/multilateral agencies.
- (iii) Private Sector participation.

(c) Yes, Sir.

(d) and (e) So far bids on BOT basis have been invited from private sector for Jaipur-Kishangarh Section of NH-8. and bidders have been shortlisted for the Tumkur-Neelamangala Section of NH4 and Hosur-Krishagiri Section of NH-7.

#### **IDVC Project**

\*90. SHRI DADA BABURAO PARANJPE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to wind up Integrated Disease Vector Control (IDVC) project;

(b) if so, the reasons therefor;

(c) whether the employees who have been working therein for the last couple of years are likely to be absorbed in some other Government Department(s);

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether keeping in view the fact that Malaria has not been completely eradicated the Government propose to continue the project; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (g) The Science & Technology Project on Integrated Disease Vector Control (IDVC) of Malaria was initiated at Malaria Research Centre in 1985 as an extramural Project. The project jointly funded by ICMR and Ministry of Health & Family Welfare, was approved for continuation till the end of 8th Five Year Plan. The Project was continued during 1997-98 and has been extended for a further period of one year till 31st March, 1999.

The issue of permanency of staff as well as continuation of this Project was considered by Dr. Harcharan Singh Committee and later by Dr. Pattanayak Committee which reviewed the progress and achievements of the IDVC Project. The recommendations were forwarded to Prof. Rudrappa Committee which had accepted the recommendations of Dr. Pattanayak Committee for re-organisation of IDVC as a permanent activity of Malaria Research Centre, Delhi. These recommendations have been considered by the Governing Body in its recent meeting held on 28.1.99. On receipt of the recommendations of the Governing Body and Scientific Advisory Board of ICMR, a decision on future continuation of the Project will be taken by the Government.

#### **Development Works in Telecommunications and Postal Sectors**

\*91. SHRI V.K. KHANDELWAL:  
SHRI SOHANVEER SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of development works executed in the Telecommunications and postal sectors in Madhya Pradesh particularly in the tribal areas, Karnataka, Maharashtra, Uttar Pradesh and Rajasthan during the last three years;

(b) the revenue earned by the Government from these States and the amount spent for the development works during the said period, State-wise;

(c) whether telecom and postal services provided in these States are inadequate as compared to other States;

(d) if so, the reasons therefor;

(e) whether the Government propose to improve the services in the said sectors in these States during 1999-2000;

(f) if so, the details thereof State-wise;

(g) whether these services are proposed to be made available to each and every village in these States; and

(h) if so, the time by which same is likely to be done?

THE MINISTER OF COMMUNICATIONS (SHRI JAGMOHAN): (a) to (h) The details in respect of Telecommunication are given in attached Statement-I and the details in respect of Department of Posts are given in attached Statement-II.

**Statement-I**

(a) The information in respect of Telecommunications for important development parameters is given in Annexure-1.

(b) The information in respect of Telecommunications is given in Annexure-2.

(c) and (d) Telecom services in these States are adequate as compared with some of the other States of the country. The teledensity of Maharashtra and Karnataka are more than the national average. The Tele-density of the remaining three States are more than in States of Bihar, West Bengal, Assam, Orissa and most of N.E. States.

(e) and (f) Increased targets are set in the Annual Plan 1999-2000 to improve the telecommunications services during 1999-2000. Targets and other details are given in Annexure-3.

(g) and (h) The Telecommunication services are proposed to be made available to each and every village in these States by the end of 9th Five Year Plan.

**Statement-II**

(a) The Developmental works of the Department of Posts are implemented through allocation of targets for various Postal activities under Annual Plans to Postal Circles. Details of such works implemented in the Postal Circles of Madhya Pradesh particularly in tribal areas are at Annexure 4, while those of Karnataka, Maharashtra, Uttar Pradesh and Rajasthan during the last 3 years are at Annexure-5.

(b) The revenue earned by the Government from these States and amount spent for the development works during the said period, State-wise are at Annexure-6.

(c) The average area served per post office and average population served per post office in these five States are broadly in line with the national average except in the case of Madhya Pradesh where it is below the national average. The average area served and the average population served per post office in these five States and the national average are given below:—

	Average Area Served per post Office	Average Population Served per Post Office
Karnataka	19.52	4555
Madhya Pradesh	39.3	5861
Maharashtra	24.9	6372
Rajasthan	33.09	4244
Uttar Pradesh	14.62	6903
National (All India) Average	21.42	5502

(d) to (h) Constant efforts are made to improve the services. While targets are being proposed for various Postal activities as per details given in Annexure-7, which are to be executed during 1999-2000, Postal Circle-wise allocation of targets will however be done at the beginning of next financial year. Post Offices are opened subject to justification as per the norms laid down for the purpose.

**ANNEXURE I***Details of Development Works Executed in Telecommunications Sector*

Sl.No.	Name of State	Name of Item	1995-96	1996-97	1997-98
1.	Madhya Pradesh	(i) Net Switching Capacity	89983	99572	111382
		(ii) Direct Exchange Lines	80596	75770	102642
		(iii) Village Public Telephones	2026	7355	3878
For Tribal Areas of Madhya Pradesh					
		(i) Net Switching Capacity	4487	14153	2562
		(ii) Direct Exchange Lines	6051	8376	4465
		(iii) Village Public Telephones	781	798	797
2.	Karnataka	(i) Net Switching Capacity	137873	216909	276530
		(ii) Direct Exchange Lines	139694	189608	254378
		(iii) Village Public Telephones	3178	4120	3389
3.	Maharashtra	(i) Net Switching Capacity	494942	486804	479768
		(ii) Direct Exchange Lines	397005	440760	489147
		(iii) Village Public Telephones	3530	4701	2775
4.	Uttar Pradesh	(i) Net Switching Capacity	185270	308608	414727
		(ii) Direct Exchange Lines	151336	216912	314064
		(iii) Village Public Telephones	3036	9702	10815
5.	Rajasthan	(i) Net Switching Capacity	127823	111788	153788
		(ii) Direct Exchange Lines	100672	113518	147632
		(iii) Village Public Telephones	2122	5051	3269

**ANNEXURE-2**

(Rs. in crores)

Sl.No.	Name of State	1995-96		1996-97		1997-98	
		Revenue Earned	Amount spent for development works	Revenue Earned	Amount spent for development works	Revenue Earned	Amount Spent for development works
1.	Madhya Pradesh	426.26	398.43	491.14	307.87	591.55	329.81
2.	Karnataka	821.12	512.33	974.36	479.80	1169.59	653.46
3.	Rajasthan	381.58	309.85	453.22	337.41	552.09	386.00
4.	Maharashtra (Including Goa)	2914.52	1207.30	3415.13	1334.99	3885.51	1407.40
5.	Uttar Pradesh	657.31	539.68	817.90	667.04	1016.01	1018.84

**ANNEXURE-3**

1. Targets set for the Telecom Circles Madhya Pradesh, Karnataka Maharashtra, Uttar Pradesh (East), (West) and Rajasthan Telecom Circle in respect of provision of new Telephone connections during 1998-99 and for 1999-2000 are given below:—

Name of Circle	Target	
	1998-99	1999-2000
Madhya Pradesh	110000	116000
Karnataka	200000	300000
Maharashtra	300000	350000
Uttar Pradesh East	133000	250000
Uttar Pradesh West	139000	193000
Rajasthan	163000	180000
All India	3600000	4550000

2. In addition the following steps will also be taken to improve the services.

1. Replace life expired and technologically obsolete switches with digital switches.

Under this programme all the electromechanical exchanges will be replaced by electronic exchanges in the country by December 1999. The electromechanical exchange capacities existing in the Telecom Circles under consideration are given below:

Telecom Circle	Electromechanical Capacity as on 31.1.1999
Madhya Pradesh	20000
Karnataka	59000
Maharashtra	61400
Uttar Pradesh East Uttar Pradesh West	5000
Rajasthan	10000

2. Provide telephone on demand by the year 2002.
3. Provide telephone facility in all the villages by 2002.
4. Provide STD facility to all the Exchanges.
5. Computerise trunk services in all the SSA Headquarters.
6. Use of Optical Fibre technologies extensively in the network.
7. Introduction of better and reliable technologies for providing village telephones.
8. Provide reliable media for all exchanges.
9. Introduce computerised billing and accounting in all the divisions.
10. Modernise fault repair service.
11. Computerise Directory inquiry services in all the SSAs.
12. Accord priority for telecom facility in sensitive border areas, Tribal Areas and Hilly areas and Industrial Growth centres.

**ANNEXURE-4***Madhya Pradesh*

Development Works	1995-96		1996-97		1997-98	
	Tribal		Tribal		Tribal	
1	2		3		4	
1. Opening Post Office	6	1	26	8	41	17
2. Installation of Multi Purpose Counter Machines	30		18		80	
3. Modernisation of Post Office	19		21		9	
4. Installation of Very Small Aparture Terminals	4		1		0	
5. Installation of Extended Satellite Money order stations	15		3		10	
6. Supply of Stamp Cancelling Machines					18	
7. Supply of Stamp Cancelling Machines					3	
8. Computerisation of mail offices					1	

	1	2	3	4
9. Modernisation of mail offices				2
10. Computerisation of Registration Sorting				1
11. Construction of Operative Building				10 Post Office buildings, 4 Sub Post Master's Quarters and 21 Staff Quarters were constructed during the period of which 2 post Offices (Ambagarh Chowki and Korba regions) and 1 Sub Post Master Quarter at Ambagarh Chowki are in tribal area. Computerisation done
12. Construction of Administrative Office Buildings				
13. Construction of Staff Quarters				
14. Rural Postal Life Insurance Work				
15. Training of officials		464	834	523

**ANNEXURE-5***Postal Sector*

Sl.No.	Developmental Works	Karnataka			Maharashtra			Uttar Pradesh			Rajasthan		
		1995-96	1996-97	1997-98	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Opening of Post Offices Installation of Multi purpose counter	3	27	29	8	46	38	2	47	63	6	18	34
2.	Machines	—	69	102	—	95	120	65	—	80	58	—	75
3.	Modernisation of Post Offices	24	22	9	69	62	27	27	44	58	17	14	9
4.	Installation of Very Small Aparture Terminals	3	—	—	4	—	—	3	2	—	3	—	—
5.	Installation of Extended satellite Money Order Stations	11	—	10	12	3	30	14	9	30	15	—	10

1	2	3	4	5	6	7	8	9	10	11	12	13	14
6.	Supply of Electronic Franking Machines	1	—	20	14	—	20	—	—	20	1	—	10
7.	Supply of Stamp Cancelling Machines	18	1	—	37	12	3	—	—	2	—	—	—
8.	Computerisation of Mail Offices	—	—	1	—	—	1	—	—	—	—	—	—
9.	Modernisation of Mail Offices	—	—	—	—	—	2	1	3	2	1	2	1
10.	Computerisation of Registration Sorting	—	1	1	—	1	2	—	1	—	—	—	1
11.	Construction of operative office building	2 post offices and 2 Sub Post Masters Quarters have been built during the period 5 projects are under construction			23 post office buildings and 15 staff quarters have been built during the period. 19 operative office buildings, 2 Administrative office and 4 Staff Quarters are under Construction			6 post office buildings and 49 Staff Quarters have been Constructed during the period			4	2	2
12.	Construction of Administrative Office Building												1
13.	Construction of Staff Quarters										9	1	4
14.	Computerisation of Postal Life Insurance Work	Upgradation of system			Upgradation of system			Upgradation of system					
15.	Rural Postal Life Insurance Work	Computerisation done			Computerisation done			Computerisation done and work decentralised			Computerisation done		
16.	Training of officials	975	13885	697	1774	1479	1041	226	395	387	275	414	395

**ANNEXURE-6***Revenue Receipts*

(Rs. in thousands)

Name of the State	1995-96	1996-97	1997-98
Karnataka	722136	773521	978216
Maharashtra	2196359	2212078	2842320
Madhya Pradesh	366078	379291	511683
Rajasthan	359832	374409	481829
Uttar Pradesh	874190	876094	1131014

*Capital Expenditure*

(Rs. in thousands)

Name of the State	1995-96	1996-97	1997-98
Karnataka	24596	34213	36779
Maharashtra	83243	27795	45373
Madhya Pradesh	20447	13836	12772
Rajasthan	3190	16802	9359
Uttar Pradesh	42753	31278	36048

**ANNEXURE-7***Annual Plan 1999-2000, Details of all Activities*

Activity	Physical Target
1	2
1 Expansion of Postal Network	
1.1 Opening of Extra Departmental Post Offices	500
1.2 Opening of Departmental Sub Post Offices	50
(a) Urban areas	



1

2

(b)	Rural Areas	
(c)	Tribal Areas	
1.3	Provision of Infrastructural equipment to EDBOs	500
1.4	Panchayat Sanchar Sewa Yojana (yet to be approved)	500
2	Upgradation of technology	
2.1	Upgradation & Expansion of VSAT network	
(a)	Installation of ESMOs	210
(b)	Installation of VSATs	60
(c)	Facility for centralised upgradation of software	
(d)	Modernisation of money transfer system	
2.2	PC based Counter machines including 100SB LANs	1000
2.3	Modernisation of POs	60
2.4	Consumables & other recurring expenditure	
(a)	Consumables for MPCMs/VSATs/AMPCs/SBCO and Savings Work	
(b)	Software refinement/consultancy	
2.5	Mechanical equipment	
(a)	Stamp cancelling machines	100
(b)	Electronic Franking machines	100

1	2
3	Material management
3.1	Computerisation of PSDs
4	Human Resource Development
4.1	Training
(a)	In-service Training for Group 'A' officers 30
(b)	In-service Training for Group 'C' officials including Supervisors 1800
(c)	Decentralised training for EDBPMs 18000
(d)	Computer training including SBCO/SB branch 1225
4.2	Refresher training for SB/SC work 2500
4.3	Infrastructural development including buildings in training centres for 6 centres
5.	Modernisation of mail processing
5.1	In-house computerisation
(a)	Mail office modernisation 15
(b)	Upgradation of Operational Equipment for sorting
	(i) Provision of OCR facility in AMPCs 2
	(ii) Culling, facing and cancelling machine in AMPCs 2
	(iii) Automatic Integrated Mail Processing System 1
(c)	Upgradation of operational equipment for delivery 34
(d)	TMO computerisation 4

1	2
(e) HRO/DOs computerisation	5
(f) Registration Sorting Office computerisation	4
(g) Modernisation of registration delivery system	10
(h) Upgradation/Expansion of Mailnet	5
(i) International postal system project (Track and Trace-EMS)	
(j) Computerisation of International Mail operations (ACs at HRO and DAA section of Directorate)	
5.2 RMS Vans	
(a) Fabrication of new Air brake mail vans	10
(b) Modification of existing RMS Vans and their conversion in air brake	2
5.3 Mail Motor Service	
(a) Purchase of MMS Vehicles and body building	4
(b) Body building on Chasis purchased earlier	8
6 Business Development & Marketing	
6.1 In-house computerisation	
(a) Computerisation of PPCs in Nodal Offices & Networking	22
(b) Computerisation of SPCCs	
(i) Computerisation of Speed Post booking offices	30
(ii) Switching over to window based platform	8
6.2 Mechanisation of pick up and delivery Modernising business office for Speed Post	10 1

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1	2
6.3 Refresher training for staff working in premium products	100
6.4 Promotion of premium products including Speed Post	
(a) Promotion	
(b) Advertisement	
(c) Advt., Sales & Publicity (Dte.)	
6.6 Payment for professional services	
6.7 Mass mailing inserting and sealing equipment	2
7 Computerisation of Savings Bank in Post Offices* (taken up under Upgradation of Technology at 2.2, 2.4 & under Human Resource Development at 4.1)	
8 Postal Life Insurance	
8.1 Upgradation of computer systems	10
8.2 PLI-payment for professional services	
(a) Training in marketing/sales promotion/publicity to officials	20
8.3 RPLI-payment for professional services	
(a) Training in insurance to Departmental officials & EDAs	5000
8.4 Market Surveys	
(a) Incentive for insurance operation and medical fee	
8.5 Advertisement, sales and publicity	
9 Modernisation & Development of Philately	
9.1 Computerisation	6
9.2 Tools and equipment	4
9.3 Publicity	

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1	2
9.4 Training	80
10 Postal Buildings and Staff Quarters	
10.1 Heritage building maintenance	
10.2 Construction of post offices/mail offices	15 and 1
10.3 Construction of Staff quarters	30
10.4 Construction of administrative offices	1
10.5 Petty expenditure on maintenance	
11 Streamlining of Administrative and Financial Management	
11.1 In-house computerisation	
(a) Computerisation of Cash Certificate Work in Postal Account Offices	7 PAOs
(b) Computerisation of Branches of Directorate	4
12 Public Grievances	
12.1 Customer Care Centres	55

[English]

**Setting up of Power Trading Corporation**

\*92. SHRI DILEEP SANGHANI: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to set up Power Trading Corporation;

(b) if so, the modalities worked out therefor especially with regard to its administrative set up; and

(c) the time by which it is likely to be made operational?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir.

(b) The modalities and administrative set up etc. have not been finalised.

(c) Efforts are being made to set up the Power Trading Corporation at the earliest.

**Report of Group on Telecommunications**

\*93. SHRIMATI GEETA MUKHERJEE:  
SHRI GURUDAS KAMAT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received the Report of the Group on Telecommunications (GOT) on the restructuring of licence fee and draft of New Telecom Policy;

(b) if so, the details thereof and the steps taken by the Government in this regard; and